

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 10845/2011

KAMAL KUMAR SRIVASTAVA

Appellant(s)

VERSUS

DINESH KUMAR PANDEY & ORS.

Respondent(s)

IA No. 221261/2024 - RECALLING THE COURTS ORDER

IA No. 38974/2025 - RESTORATION

Date : 22-04-2025 This matter was called on for hearing today.

CORAM

HON'BLE MR. JUSTICE MANMOHAN
[IN CHAMBERS]

For Appellant(s) Mr. Krishnam Mishra, Adv.
Mr. Param Kumar Mishra, Adv.
Mr. Nishant Singh, AOR
Mr. Jagjeet Kumar Bhatt, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the appellant to take fresh steps to serve the respondent nos. 1 and 2 by all modes of services including dasti, returnable within four weeks.

(GEETA JOSHI)
SENIOR PERSONAL ASSISTANT

(RAM SUBHAG SINGH)
ASSISTANT REGISTRAR